

SPECIAL BENCH

ITEM NO. 102

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.38/ALD/2017

CORAM:

1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)
2. SHRI AJAI DAS MEHROTRA
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th
DECEMBER, 2022, 10:30 AM

NAME OF THE COMPANY	I-CORAM TECHNOLOGIES LTD V/S M/S DHANVANTRI JEEVAN REKHA LTD & ORS
UNDER SECTION	59 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Deepak Kapoor, Adv.

: *For the Petitioner*

Sh. Anand Kamal proxy for Sh. Ashish Chaudhary, Adv.

: *For the Respondent*

ORDER

Ld. Counsel for the petitioner present. Ld. Proxy counsel for the respondent present.

It is stated by the Ld. proxy counsel that the Ld. arguing counsel is having some personal difficulty and seeks adjournment. Therefore, adjournment is granted and list the matter on 20th January, 2023.

—Sd—

(AJAI DAS MEHROTRA)
Member (Technical)

—Sd—

(PRAVEEN GUPTA)
Member (Judicial)

08th December, 2022

Kumud Narayan
(PS)